IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

FAO-607-2020 (OSN)

Mohit Thukral

..... Appel ants

V/s

General Public and Ors.

..... Respondents

Respondent No 1:- General Public.

2:- Abhishek Diwan S/o Sh. C P. Diwan R/o N-362 Mafiled Garden, Gurugram, Haryana.

3:- Abhinav Diwan S/o Sh. C. P. Diwan R/o N-362 Mafiled Gargen, Gurugram, Haryana.

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 2-) CPC against him to appear in this Court on 28.10.2021(Actual) personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on $18^{\rm th}$ August 2021.

Superintendent (Judi.),
For Registrar (Judicial)